

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 04 of 2020

IN THE MATTER OF:

Anju Industries

...Appellant

Versus

Supervising Agency of Rishi Ganga Power Corporation Ltd.

...Respondent

Present:

**For Appellant : Mr. S.P. Singh Chawla and Mr. Shubham Bansal,
Advocates**

For Respondent : None

O R D E R

14.02.2020 Due to paucity of time, the Appeal could not be taken up.
Post the Appeal 'For Admission (After Notice)' on **03rd March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/gc